

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5988/2014

NAGAR NIGAM LUCKNOW

Appellant(s)

VERSUS

SMT. KRISHNA DEVI & ORS.

Respondent(s)

(ONLY IA No.74797/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS and IA No.74798/2017-EXEMPTION FROM FILING O.T. and IA No.77885/2017-APPROPRIATE ORDERS/DIRECTIONS and IA No.77887/2017-EXEMPTION FROM FILING O.T.)

Date : 05-04-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE NAVIN SINHA

For Appellant(s) Mr. Mukesh Verma, Adv.
Mr. Gaurav Agarwal, Adv.
For Mr. Yash Pal Dhingra, AOR

For Respondent(s) Mr. Pradeep Kant, Sr. Adv.
Mr. Divyanshu Sahay, Adv.
Mr. Ashok Kumar Singh, Adv.
Ms. Shradha Narayan, Adv.
Mr. Sanjaye Goel, Adv.
Ms. Rani Mishra, Adv.
Mr. Jatinder Pal Singh, Adv.
Mr. Kamini Jaiswal, AOR

Mr. Amit Pawan, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed, status report be filed within three days.

Objections thereto, if any, be filed within ten days thereafter.

List after two weeks.

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NARENDRA PRASAD
Date: 2019.04.06
12:17:49
Reason: [S]

(NARENDRA PRASAD)
COURT MASTER

(JAGDISH CHANDER)
COURT MASTER